

3

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 114/BB/2017	For Subjudice before Hon'ble NCLAT	Sec 9 of I&B code 2016	Next Education India Pvt. Ltd	Narendra Dev for Harsha & Co.,	K12 Techno Services Pvt. Ltd	Ravi B Naik Associates

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

NONE APPEARED

ORDER

None appeared for both the parties. The matter is still pending before the Hon'ble NCLAT.

Post the case on **31.03.2021.**

MEMBER(T)

MEMBER(J)

Puja

Verified

Court Officer